

Training (for Group D) in phases for their absorption, within a period of 6 months, failing which they shall be given the terminal benefits/compensation etc. in accordance with the order in force.

Release of funds to West Bengal under RLEGP

1864. SHRI ANIL BASU:
SHRI HANNAN MOLLAH:
SHRI SAIFUDDIN CHOWDHARY:

Will the Minister of AGRICULTURE be pleased to state:

(a) the amount allocated and released by Union Government to West Bengal for Rural Landless Employment Guarantee Programme during 1987-86,

(b) whether Government had been releasing in full the amount allocated for the programme; and

(c) if not, the reasons thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI JANARDHANA POOJARY): (a) to (c). Details regarding funds and foodgrains allocated to West Bengal during 1987-88 under Rural Landless Employment Guarantee Programme (RLEGP) are as under :

	<i>Allocation (Rs. in lakhs)</i>	<i>Releases so far (Rs. in lakhs)</i>
Cash	3609.00	3077.00
Value of Foodgrains	1329.18	1154.16
Total	4938.18	4231.16

The entire allocation of 1987-88 could not be released as the State Government had more than permissible carryover under the programme from the previous year.

Loss of Production due to Closures, Lockouts and Lay-offs

1865. SHRI ANIL BASU: Will the Minister of LABOUR be pleased to state:

(a) whether any assessment has been made as to the loss in production due to closures, lock-outs and lay-offs in industries;

(b) if so, the details thereof; and

(c) the corresponding increase in import bill?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI JAGDISH TYTLER): (a) and (b). According to information so far received in the Labour Bureau, the loss of production due to lockouts is reported at Rs. 84.66 crores during the period January-November, 87. Information on loss of production due to closures and lay offs is not maintained.

(c) According to the Ministry of Commerce, it is difficult to relate the loss of production due to closures, lockouts and lay offs with the import bill, a large part of which goes to maintain high levels of investment, production and technological upgradation as well as to meet the domestic demand for essential commodities. According to the latest provisional statistics available, imports during the first 9 months of the current financial year i.e. April-December, 1987 amounted to Rs. 16110.78 crores compared to Rs. 14188.98 crores in the corresponding period last year.

Fleet of Aircrafts with Vayudoot

1866. SHRI MOHANBHAI PATEL:

SHRI H.N. NANJE GOWDA:
SHRI AMARSINH RATHAWA:

Will the Minister of CIVIL AVIATION be pleased to state:

(a) the types and number of aircrafts which are in operation in Vayudoot service;

(b) whether there is any proposal by Vayudoot to add more aircrafts to its fleet to expand its operation; and

(c) if so, the details thereof and the decision taken by Government thereon?

THE MINISTER OF HEALTH AND FAMILY WELFARE AND MINISTER OF CIVIL AVIATION (SHRI MOTILAL VORA):

(a) The fleet of Vayudoot consists of the following aircraft :-

Type	Number of Aircraft
Dornier-228	10
HS-748	4
F-27	4

(b) and (c). A Committee has been set up to make an assessment of the additional aircraft capacity required and to make recommendations about the type and number of aircraft to be acquired.

New Import Policy of Films

1867. SHRI MOHANBHAI PATEL:
SHRI SRIBALLAV PANI-
GRAHI:
DR. KRUPASINDHU BHOI:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the number of foreign films imported during the years 1986 and 1987 and from

which countries;

(b) whether cassettes of a large number of foreign films are being imported illegally;

(c) if so, the number of cassettes seized during 1986 and 1987; and

(d) the steps being taken to check their smuggling?

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS AND MINISTER OF IN-
FORMATION AND BROADCASTING
(SHRI H.K.L. BHAGAT): (a) The number of foreign feature films imported during the years 1986 and 1987 is given below:

Year	No. of foreign feature films
1986	213
1987	186

These feature films were imported from Argentina, Australia, Bulgaria, Canada, China, Cuba, France, Greece, Hong Kong, Hungary, Ireland, Italy, Japan, New Zealand, Philippines, South Korea, Spain, Sweden, Switzerland, Turkey, USSR., USA., U.K. and West Germany.

(b) Ministry of I & B are not aware of any such illegal imports.

(c) & (d). Does not arise.

Identification of villages under Technology Mission for Rural Drinking Water

1868. SHRI SATYENDRA NARAYAN SINHA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the villages under the Technology Mission for rural drinking water have been identified;